

**MEDIATION CENTRE ,RAJ.HIGH COURT JODHPUR**  
**CAUSE LIST 12.09.2016**

S.NO	NAME OF MEDIATOR'S	TYPE OF CASE & NO.WITH TITLE OF CASE	NAME OF PETITIONER'S ADVOCATE'S	NEME OF RESPONDEN'T ADVOCATE'S
1	Shri Prashant Kumar Sharma .Advocate & Retd;D.J.	S.B.Civil Tr.Pet.No.57/2015,Sm t.Sabanam V/s Ayub Khan	Mr.Hemant Kumar	Mr.Sunil Smadaria & Shadhat Ali

**CAUSE LIST 14.09.2016**

S.N O	NAME OF MEDIATOR'S	TYPE OF CASE & NO.WITH TITLE OF CASE	NAME OF PETITIONER'S ADVOCATE'S	NEME OF RESPONDEN'T ADVOCATE'S
01.	Dr.A.A.Bhansali . Advocate	S.B.Civil Second Appeal No.207/2015,Prahalad Rai V/s Pushpa Devi & Ors	Mr.Sandeep Sarupaia	Mr.A.K.Babel
02.	Dr.A.A.Bhansali . Advocate	S.B.Civil First Appeal No.21/2016,Sohan Lal & Ors V/s Kailash Chandra	Mr.Sandeep Sarupaia	Dr.Sachin Acharya
03.	Shri Dhanpat Choudhary,Advocate	S.B.Civil Writ Pet.No.10211/2009, Ramjeevan V/s Board of Revenu	Mr.Rakesh Arora	Mr.Bharat Devasi

*Dhanpat Choudhary*  
उपसचिव

राज.राज्य विधिक सेवा प्राधिकरण ,  
जोधपुर

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“ Help The Neady -- Timely Help May Create History ”